## THE HIGH COURT OF ORISSA: CUTTACK

## **Notice**

No 5146

Date: 07th March, 2025

Pursuant to the directions issued by the Hon'ble Supreme Court of India vide order dated 07.02.2025 in W.P. (Crl.) No. 55/2025 [Shekhar Prasad Mahto @ Shekhar Kushwaha Vs. The Registrar General, Jharkhand High Court & Anr.], the provisions regarding the listing of tied-up cases arising from the same F.I.R., as mentioned in Court's Standing Order No. 1 of 2020 and Standing Order No. 2 of 2023, is hereby recalled.

If bail applications are assigned to different Hon'ble Single Judge/Bench, in that event, all the applications arising out of same F.I.R shall be placed before one Hon'ble Judge. If on account of change of roster, the Hon'ble Judge who was earlier dealing with the bail matters is not taking up bail matters, the aforesaid directions would not be applicable.

These instructions shall come into force with immediate effect.

By Order of the Acting Chief Justice

REGISTRAR (JUDICIAL)

Memo No. 5147 (50) /Dated 07.03.2015 (XI-04/2023)

- 1. All Officers of the Court;
- 2. Additional Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice;
- Joint Registrar-cum-Principal Secretary/ ADR-cum-Addl. Principal Secretaries/ AR-cum-Senior Secretaries/ Secretaries attached to Hon'ble Judges of the Court for placing the same before Their Lordships' kind information;
- 4. AR-cum-Stamp Reporter & Oath Commissioner;
- 5. All AR-cum-Addl. Stamp Reporter & Oath Commissioner;
- 6. All Superintendents/ Section Officers of the Court;

- 7. Supdt. Main Judicial (List)/ Computer Filing Section;
- 8. All Court Masters;
- 9. Court Master, Lawazima Court;

for information and necessary action, through e-NS.

Special Officer (Special Cell)

Memo No. 5148(6) /Dated 07.03.2025

Copy forwarded to the

- 1. Advocate General, Odisha, Cuttack.
- 2. Deputy Solicitor General of India for High Court of Orissa.
- 3. Chairman, Odisha State Bar Council, Cuttack.
- 4. Secretary, Orissa High Court Bar Association, Cuttack
- 5. Director, Odisha Judicial Academy, Cuttack
- Member Secretary, OSLSA, Cuttack for information and necessary action.

Special Officer (Special Cell)

Memo No. 5149 /Dated. 67. 03. 2025

Copy forwarded to the Superintendent, Computer Section to upload the same in the official website of the Court.

Special Officer (Special Cell)